

Fourteenth Loksabha

**Session : 9**

**Date : 18-12-2006**

**Participants :** Soz Prof Saifuddin ,Dasmunsi Shri Priya Ranjan,Handique Shri Bijoy Krishna,Ahmad Dr. Shakeel,Bhuria Shri Kantilal,Handique Shri Bijoy Krishna,Bhuria Shri Kantilal,Das Dr. Akhilesh,Fernandes Shri Oscar,Pachauri Shri Suresh,Meena Shri Namu Narain

an>

Title: Papers laid on the Table of the House by members/Ministers.

THE MINISTER OF WATER RESOURCES (PROF. SAIFUDDIN SOZ): I beg to lay on the Table -

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Betwa River Board, Jhansi, for the year 2004-2005, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Betwa River Board, Jhansi, for the year 2004-2005.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library. See No. LT 5576/2006)

- (3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

- (a) (i) Review by the Government of the working of the National Projects Construction Corporation Limited, New Delhi, for the year 2005-2006.
- (ii) Annual Report of the National Projects Construction Corporation Limited, New Delhi, for the year 2005-2006, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 5577/2006)

- (b) (i) Review by the Government of the working of the Water and Power Consultancy Services (India) Limited, New Delhi, for the year 2005-2006.
- (ii) Annual Report of the Water and Power Consultancy Services (India) Limited, New Delhi, for the year 2005-2006, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 5578/2006)

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI PRIYA RANJAN DASMUNSI): I beg to lay on the Table a copy of the

Prasar Bharati (Broadcasting Corporation of India), Annual Statement of Accounts of Corporation Rules, 2006 (Hindi and English versions) published in Notification No. G.S.R. 731(E) in Gazette of India dated the 1<sup>st</sup> December, 2006 under section 34 of the Prasar Bharati (Broadcasting Corporation of India) Act, 1990.

(Placed in Library. See No. LT 5579/2006)

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI OSCAR FERNANDES): I beg to lay on the Table –

- (1) A copy of the Employee's Provident Funds Appellate Tribunal (Presiding Officer) Recruitment Rules, 2004 (Hindi and English versions) published in Notification No. G.S.R. 297 in Gazette of India dated the 3<sup>rd</sup> September, 2005 under sub-section (3) of section 21 of the Employee's Provident Funds and Miscellaneous Provisions Act, 1952.

(Placed in Library. See No. LT 5580/2006)

- (2) A copy of the Employees' State Insurance (Central) (1<sup>st</sup> Amendment) Rules, 2006 (Hindi and English versions) published in Notification No. G.S.R. 591 (E) in Gazette of India dated the 22<sup>nd</sup> September, 2006 under sub-section (4) of section 95 of the Employees' State Insurance Act, 1948.

(Placed in Library. See No. LT 5581/2006)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the V.V. Giri National Labour Institute, NOIDA, for the year 2004-2005, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the V.V. Giri National Labour Institute, NOIDA, for the year 2004-2005.

- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library. See No. LT 5582/2006)

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the National Instructional Media Institute, Chennai, for the year 2005-2006, alongwith Audited

Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Instructional Media Institute, Chennai, for the year 2005-2006.

(Placed in Library. See No. LT 5583/2006)

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SURESH PACHOURI): I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Central Vigilance Commission, New Delhi, for the year 2005, under sub-section (3) of section 14 of the Central Vigilance Commission, Act, 2003.

(Placed in Library. See No. LT 5584/2006)

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI B.K. HANDIQUE): I beg to lay on the Table –

- (1) A copy of the statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Audited Accounts of the Hindustan Antibiotics Limited for the year 2005-2006 within the stipulated period of nine months after the close of the accounting year.

(Placed in Library. See No. LT 5585/2006)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Plastics Engineering & Technology, Chennai, for the year 2005-2006, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Institute of Plastics Engineering & Technology, Chennai, for the year 2005-2006.

(Placed in Library. See No. LT 5586/2006)

(3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

(a) (i) Review by the Government of the working of the Hindustan Insecticides Limited, New Delhi, for the year 2005-2006.

(ii) Annual Report of the Hindustan Insecticides Limited, New Delhi, for the year 2005-2006, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 5587/2006)

(b) (i) Review by the Government of the working of the Hindustan Organic Chemicals Limited, Raigarh, for the year 2005-2006.

(ii) Annual Report of the Hindustan Organic Chemicals Limited, Raigarh, for the year 2005-2006, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 5588/2006)

(4) A copy of the statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Audited Accounts of the Bengal Chemicals and Pharmaceuticals Limited for the year 2005-2006 within the stipulated period of nine months after the close of the accounting year.

(Placed in Library. See No. LT 5589/2006)

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEEL AHMAD): I begto lay on the Table-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Materials for Electronics Technology (C-MET), Pune, for the year 2005-2006, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Centre for Materials for Electronics Technology (C-MET), Pune, for the year 2005-2006.

(Placed in Library. See No. LT 5590/2006)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Electronics and Computer Software Export Promotion Council, New Delhi, for the year 2005-2006, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Electronics and Computer Software Export Promotion Council, New Delhi, for the year 2005-2006.

(Placed in Library. See No. LT 5591/2006)

कृषि मंत्रालय में राज्य मंत्री तथा उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय में राज्य मंत्री (श्री कांतिलाल भूरिया) महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ --

(Placed in Library. See No. LT 5592-5604/06)

\*m08

कृषि मंत्रालय में राज्य मंत्री तथा उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय में राज्य मंत्री (श्री कांतिलाल भूरिया) महोदय, श्री तस्लीमुद्दीन की ओर से, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ

(Placed in Library. See No. LT 5605-5607/2006)

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA): I beg to lay on the Table -

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Environment Education, Ahmedabad, for the year 2005-2006, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Centre for Environment Education, Ahmedabad, for the year 2005-2006.

(Placed in Library. See No. LT 5608/2006)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the C.P.R. Environmental Education Centre, Chennai, for the year 2005-2006, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the C.P.R. Environmental Education Centre, Chennai, for the year 2005-2006.

(Placed in Library. See No. LT 5609/2006)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Plywood Industries Research and Training Institute, Bangalore, for the year 2005-2006, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Plywood Industries Research and Training Institute, Bangalore, for the year 2005-2006.

(Placed in Library. See No. LT 5610/2006)

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Forest Management, Bhopal, for the year 2005-2006, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Forest Management, Bhopal, for the year 2005-2006.

(Placed in Library. See No. LT 5611/2006)

(5) A copy of the Notification No. S.O. 2031 (E) (Hindi and English versions) published in Gazette of India dated the 27<sup>th</sup> November, 2006, recognising the Environmental Laboratories under the Environment (Protection) Act, 1986, issued under sections 12 and 13 of the said Act.

(Placed in Library. See No. LT 5612/2006)

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND  
MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI B.K.  
HANDIQUE): Sir, on behalf of my colleague Shri Jay Prakash Narayan Yadav, I beg to lay on the  
Table -

(1) A copy each of the following papers (Hindi and English versions) under section 619 A of the  
Companies Act, 1956:-

(i) Review by the Government of the working of the Kerala Land Development  
Corporation Limited, Thiruvananthapuram, for the year 2000-2001.

(ii) Annual Report of the Kerala Land Development Corporation Limited,  
Thiruvananthapuram, for the year 2000-2001, along with Audited Accounts and  
comments of the Comptroller and Auditor General thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers  
mentioned at (1) above.

(Placed in Library. See No. LT 5613/2006)

कृषि मंत्रालय में राज्य मंत्री तथा उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय में राज्य मंत्री (श्री कांतिलाल  
भूरिया) : अध्यक्ष महोदय, मैं डा. अखिलेश प्रसाद सिंह की ओर से निम्नलिखित पत्र सभा पटल पर रखता हूँ-

(1) भांडागारण निगम अधिनियम, 1962 की धारा 41 की उपधारा (3) के अंतर्गत केन्द्रीय भांडागारण निगम  
(संशोधन) नियम, 2006 जो 16 नवम्बर, 2000 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 704 (अ) में प्रकाशित  
हुए थे, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library. See No. LT 5614/2006)

(2) चीनी विकास निधि अधिनियम, 1982 की धारा 9 की उपधारा (3) के अंतर्गत चीनी विकास निधि (संशोधन)  
नियम, 2006 जो 15 सितम्बर, 2006 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 558 (अ) में प्रकाशित हुए थे,  
की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उसका शुद्धिपत्र जो 30 नवम्बर, 2006 की अधिसूचना संख्या सा.का.नि.  
729(अ) में प्रकाशित हुआ था।

(Placed in Library. See No. LT 5615/2006)

(3) फूड कार्पोरेशन ऑफ इंडिया के वॉ 2004-2005 के वार्षिक प्रतिवेदन तथा लेखापरीक्षित लेखाओं को  
संबंधित लेखांकन वॉ की समाप्ति के पश्चात् नौ माह की निर्धारित अवधि के भीतर सभा पटल पर न रखे जाने के कारणों को

(Placed in Library. See No. LT 5616/2006)

THE MINISTER OF STATE IN THE MINISTRY OF STEEL

(DR. AKHILESH

DAS): I beg to lay on the Table -

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

- (a) (i) Review by the Government of the working of the Rashtriya Ispat Nigam Limited (Visakhapatnam Steel Plant), Visakhapatnam, for the year 2005-2006.
- (ii) Annual Report of the Rashtriya Ispat Nigam Limited (Visakhapatnam Steel Plant), Visakhapatnam, for the year 2005-2006., along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 5617/2006)

- (b) (i) Review by the Government of the working of the National Mineral Development Corporation Limited, Hyderabad, for the year 2005-2006.
- (ii) Annual Report of the National Mineral Development Corporation Limited, Hyderabad, for the year 2005-2006, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 5618/2006)

---